

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 105

CP(IB) No.40/Chd/Pb/2023

IN THE MATTER OF:

Noslar International Ltd

...Petitioner

Vs.

Sigma Cartoons Pvt. Ltd

...Respondent

Under Section: 9, IBC 2016

Order delivered on 03.07.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Liquidator : Mr. Sanjeev Deora in person

ORDER

A date is requested by learned counsel for the liquidator for seeking instructions from the petitioner for withdrawal of the present petition. Let the same be done within one week. Last opportunity is granted. Let the matter be listed on 29.07.2024.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja